

>

Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha agreed without any amendment to the All India Institute of Medical Sciences (Amendment) Bill, 2012, passed by the Lok Sabha on the 30<sup>th</sup> August, 2012.

SECRETARY-GENERAL: Madam Chairman, I have to report a message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 4<sup>th</sup> September, 2012 agreed without any amendment to the All-India Institute of Medical Sciences (Amendment) Bill, 2012 which was passed by the Lok Sabha at its sitting held on the 30th August, 2012."

...(Interruptions)

---